

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 23960/2017

M/S. JAIPRAKASH SEWA SANSTHAN

Petitioner(s)

VERSUS

NATTHI MAL & ORS.

Respondent(s)

Date : 18-04-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Pawan Upadhyay, Adv.
Mr. Sarvjit Pratap Singh, Adv.
Unuc Legal LLP, AOR

For Respondent(s)

Ms. Nancy Mittal, Adv.
Ms. Pritma Singh, Adv.
Mr. Shiv Sagar Tiwari, AOR
Mrs. S. Usha Reddy, AOR
Mr. Balraj Dewan, AOR

UPON hearing the counsel the Court made the following
O R D E R

F.D.R. be renewed for a further period of six months from the due date of its maturity.

Respondent Nos.1, 5, 7 and 8 have already filed counter affidavit.

Service is complete on respondent Nos.3, 4 and 6 but none has entered appearance.

Counter affidavit filed on behalf of respondent No.2 is found to be defective. Defects be cured within four weeks, as last opportunity.

Registry to process the matter for listing before the Hon'ble Court after completion of period of four weeks.

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KAPIL MEHTA
Registrar
18.4.2018